

(ब) जहाँ तक शोक और बुधरा विक्रेताओं के पास पड़ लेवी चीनी के उस स्टॉक, जिसे भारतीय खाद्य निगम द्वारा अभी ग्रहण नहीं किया गया है का सम्बन्ध है, राज्य सरकारों को उसे बतमान बाजार भाव पर बेचने की पहले ही अनुमति प्रदान की जा चुकी है।

Central Assistance for Mandis located in Vidisha and Raisena

3821. SHRI RAGHAVJI: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the names of Agriculture produce mandis located in the Vidisha and Raisena districts of Madhya Pradesh for the development of which assistance has been sought from the Centre and the amount demanded therefor; and

(b) the progress made so far about the assistance proposals?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE & IRRIGATION (SHRI BHANU PRATAP SINGH): (a) Out of the Agriculture produce mandis located in Vidhisha and Raisena districts of Madhya Pradesh, Central assistance of Rs. 5 lakhs has been sought for Vidhisha Regulated Market only.

(b) The amount of Rs. 5 lakhs was approved as Central assistance for the development of Vidhisha market yard and the first instalment of Rs. 2.5 lakhs was released during 1977-78. The second instalment of Rs. 2.5 lakhs will be released when the amount of first instalment is utilised and a certificate to this effect is furnished.

Forest Development and Plantation Corporation

3822. SHRI S. K. SARDA: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether many Forest Development and Plantation Corporations have been established, if so, how many and in which States, since when and

the capital for each and how it has financed;

(b) state the annual financial result of operations of each of these Corporations for the last three years;

(c) how much revenue has each been able to secure from Timber and minor forest produce; and

(d) how much institutional finance have each of these raised during the last three years and of which species?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) to (d). The information is being collected from the State Forest Development Corporations and will be placed on the Table of Lok Sabha in due course.

Pay Scales of Craft Teachers in Delhi Schools

3823. SHRI S. S. LAL: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the craft teachers working in Government Schools, Delhi are being paid two different grades i.e. 425—640 and 446—750;

(b) whether the craft teachers either in the grade of Rs. 425—640 or in Rs. 440—750 are teaching the same classes for the same working hours;

(c) whether demands in this respect have been made to remove this anomaly continuously since 1970 by the representatives of the craft teachers; and

(d) if so, the action taken by the Government in this respect?

THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND CULTURE (SHRI-MATI RENUKA DEVI BARAKATAKI): (a) to (d). The information is being collected from the Delhi Administration and will be laid on the Table of the Sabha as soon as possible.